

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) . & ORS.

Respondent(s)

(IA No. 164773/2023 - SUBSTITUTED SERVICE)

Date : 11-11-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBERS]

For Petitioner(s) Mr. Anurag Singh, Adv.
Mr. Ashish Kumar Sinha, Adv.
Ms. Nazish Fathima, Adv.
Mr. Anil Kumar Mishra, AOR

For Respondent(s) Ms. Asha Gopalan Nair, AOR
Ms. Abha R. Sharma, AOR
Mr. Dr. Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A.No.164773/2023

1. The respondent no.1 and 15 have not been served in spite of repeated attempts made in the matter and therefore, the application for substituted service is allowed.
2. Let the notice be published in local Hindi daily newspaper i.e. 'Dainik Bhaskar' and English daily newspaper i.e. 'The Hindustan Times', Agra/Mathura Edition; having vide circulation.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(RAVINDER KUMAR)
BRANCH OFFICER